

[*Translation*]

Schemes of Save Petrol

6750. SHRI BRIJBHUSHAN SHARAN SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the quantity of petrol saved during the last six months due to measures adopted by the Government;

(b) whether the Government propose to formulate other schemes to save petrol; and

(c) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Although the rate of growth in the consumption of petrol has been contained during the last two years as compared to the earlier years, it is not feasible to quantify the petrol actually saved during the last six months due to measures adopted by the Government.

(b) and (c). In addition to the on-going measures, the other proposals being pursued use of compressed natural gas in place of petrol at selected locations on an experimental basis and assessment of techno-economic feasibility of blending methanol with petrol.

[*English*]

Police Station in Delhi

6751. DR. RAVI MALLU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Police Stations in Delhi;

(b) the number of Police Station headed by SC/ST SHOs; and

(c) the number of SC/ST Assistant Commissioner of Police out of the total strength?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) 104.

(b) 9.

(c) The total strength of Assistant Commissioners of Police is 160. Of these, 35 belong to SC and 8 to ST community.

Annual Passport Officers Conference

6752. PROF. K. V. THOMAS: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Annual Passport Officers Conference is being held regularly;

(b) if so, the deliberations conducted, the recommendations made and the extent of their implementation during the last three years, year-wise; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) and (c). Deliberations and recommendations of Passport Officers Conference are of such nature that it will not be in public interest to place these on the Table of the House. However liberalisations in passport procedures for expeditious issue of passports, some of which emanated from these deliberations is enclosed in the statement.